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**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH**

OA 2412/2004

New Delhi, this the 30th day of March, 2005

Hon'ble Mr. Shanker Raju, Member (J)

ASI(MIN) RAM DASS No. 311-D

S/o Late Shri Umrao Singh,

R/o : C-43, Vijay Vihar, Phase-II,

Near Sector-4,

Rohini, New Delhi.

Employed in Delhi Police and presently

Posted as Establishment Branch of Security

Unit as Pension Clerk.

...Applicant.

(None for the applicant)

Versus

**1. Asstt. Commissioner of Police,
Hdqrs, Security : Vinay Marg, New Delhi.**

**2. Addl. Commissioner of Police,
Security : Vinay Marg, New Delhi.** ...**Respondents.**

**(By Advocate Shri U.Srivastava, proxy for Ms. Rashmi Chopra and
Shri Raja Ram, Parvi Officer, departmental representative)**

O R D E R (ORAL)

Mr. Shanker Raju, Member (J) :

None appears for the applicant even on second call. Even on last occasion i.e. 16.3.2005, none appeared on behalf of the applicant. OA is dismissed for default and non-prosecution.

S. Raju
**(Shanker Raju)
Member (J)**

/gdk/